

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 840
ANSWERED ON 25/07/2023**

MGNREGS IN KERALA

840. ADV. A.M. ARIFF:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is true that Rs. 220 crore is pending to the State of Kerala as material component of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since April 2023, if so, the details thereof and the action taken thereon;**
- (b) whether it has come to the notice of the Government that due to delay in providing the material component of MGNREGS, several construction works including pathways and cowsheds have either been abandoned or unduly delayed due to apathy in providing the materials required for constructions, if so, the details thereof and the action taken thereon;**
- (c) whether it is true that the wage component of the office workers associated/appointed as part of the implementation of MGNREGS is pending since April 2023 in Kerala and, if so, the action taken thereon; and**
- (d) whether the Government proposes to expedite the payment of material component and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a)to(d): An amount of Rs. 1207.98 crore, which includes Rs. 423.67 crore for material and administrative components has been released to the State of Kerala for the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the current financial year 2023-24 (as on 21.07.2023).

Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.
